NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Company Appeal (AT) (Insolvency) No. 761 of 2020

IN THE MATTER OF:

UCO Bank ...Appellant

Versus

G. Ramachandran ...Respondent

Present:

For Appellant: Ms. M. Shalini, Advocate

For Respondent: Mr. Divyam Agarwal and Mr. Yohaann Limathwalla,

Advocates

ORDER

(Through Virtual Mode)

23.09.2020 Mr. Divyam Agarwal, Advocate with Mr. Yohaann Limathwalla, Advocate appeared on behalf of the Respondent. Reply-affidavit along with Vakalatnama has already been filed, which is taken on record. Appellant to file rejoinder within two weeks. Learned counsels for the parties may also file their short written submissions, not exceeding three pages, within two weeks.

List the matter 'for Admission (After Notice)' before Court No. II on 3rd November, 2020.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh] Member (Judicial)

[V.P. Singh] Member (Technical)

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